

विषय पर विचार करना और उपयुक्त सुझाव देना।

†[THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) The Irrigation Commission consisting of the following members was set up on the 1st April, 1969 :—

(1) Shri A. P. Jain, Member of Parliament—Chairman.

(2) Dr. S. R. Sen, Additional Secretary, Planning Commission—Vice-Chairman.

(3) Shri O. P. Gupta, Retd. Chief Engineer, Uttar Pradesh—Member.

(4) Shri D. V. Reddy, Extension Commissioner, Department of Agriculture—Member.

(5) Shri N. S. Pardasani, Secretary, Irrigation and Power Department, Maharashtra (part-time)—Member.

(6) Another irrigation engineer to be nominated later.

A copy of the terms of reference of the Commission is laid on the Table of the House.

(b) The Commission is expected to submit its report in two years.

STATEMENT

Terms of reference of the Irrigation Commission

1. To review the development of irrigation in India since 1903, when the last Irrigation Commission submitted its recommendations and report on the contribution made by irrigation to increasing the productivity of land and in providing insurance against the vagaries of rainfall.

2. To examine in detail the irrigation facilities available in chronically drought affected and food deficit areas

†[] English translation.

and suggest essential and minimum irrigation works to be undertaken promptly in such areas.

3. To draw up a broad outline of development of irrigation of all types for achieving self-sufficiency in cereals and for maximising the production of other crops and to make a broad assessment of the funds required for the purpose.

4. To examine the adequacy of water supply in major irrigation projects.

5. To examine the administrative and organisational setup for the planning, execution and operation of irrigation works, particularly with a view to the speedy completion of projects and reduction of their gestation period.

6. To suggest criteria for the sanctioning of irrigation projects; and

7. To examine any other matter incidental or related to the development of irrigation in the country and make suitable recommendations.]

AMERICAN FIRMS HOLDING PATENTS FOR INDIAN MEDICINES

*51. SHRIC. ACHUTHA MENON:
SHRI Z. A. AHMAD :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the American concerns, Chas Pfizer and Co. Incorporated, American Synamid Co. and Bristol-Myers Co. are holding patents in India for the drugs aureomycin, terramycin and tetracycline;

(b) if so, at what price are the above three medicines being sold in India at present;

(c) at what price are these sold in U.S.A.; and

(d) was any action taken against these concerns under the anti-trust laws in U.S.A., if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes, Sir.

(b) The current selling price of all the three drugs which are grouped under 'Tetracyclines' is Rs. 1,147 per Kg.

(c) The required information is not readily available.

(d) Government have no authentic information on the point. Facts of the case are being collected.

L.I.C. PREMIUM RATES

*52. SHRI BALACHANDRA MENON :

SHRI Z. A. AHMAD :

SHRI YELLA REDDY :

DR. (MRS.) MANGLADEVI TALWAR :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that no decision has yet been taken by Government on the Administrative Reforms Commission's recommendation to reduce the premium rates of the L.I.C.;

(b) if so, what are the reasons for the delay in taking a decision in the matter ; and

(c) when the L.I.C. is expected to take a decision in this respect ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) :

(a) to (c) The Government have not yet taken any decision on the recommendations of the ARC on Life Insurance Administration. The question of determination of premium rates is a matter on which L.I.C. has to take a decision. In pursuance of a recommendation made by the

Committee on Public Undertakings, the L.I.C. had in November, 1966 appointed a Committee of Actuaries to advise *inter alia* on the question of premium rates. The report of the Committee is at present under consideration of the Corporation.

USE OF HEAVIER PETROLEUM FRACTIONS AS FERTILIZER RAW MATERIAL

*53. SHRI M. V. BHADRAM : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government have examined the possibility of using heavier petroleum fractions as fertilizer raw material ; and

(b) if so, what steps are being taken in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes, sir.

(b) A techno-economic feasibility study for Nangal Expansion based on Low Sulphur Heavy Stock has been prepared and is now under examination. Consideration is also being given to the possibility of using Low Sulphur Heavy Stock at Gorakhpur instead of naphtha now being used.

LEAD AND ZINC DEPOSITS DISCOVERED IN SOME AREAS OF RAJASTHAN

*54. SHRI YELLA REDDY :

SHRI SURAJ PRASAD :

SHRI K. DAMODARAN :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to State :

(a) whether large lead-zinc deposits have discovered in Zawar and Dariba-Rajpura areas in Rajasthan ;

(b) what is the estimated potential of the new deposits ; and